

आयात नीति भी घाती है। इस उद्योग के भविष्य के बारे में ठीक से कुछ भी कह सकना संभव नहीं है।

#### Illegal Entry of Pakistanis into India

228. { Shri Raghunath Singh:  
Shrimati Ila Palchoudhuri:

Will the Prime Minister be pleased to state:

(a) the number of Pakistani nationals who crossed the Indian border illegally during the last 3 months; and

(b) the number of those who have been convicted?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) 2655 Pakistani nationals entered India illegally during the period from 1st October to 31st December, 1957 excluding the State of Assam. This figure also does not include information in respect of West Bengal for the month of December, 1957.

(b) 1291 Pakistani nationals were convicted during the corresponding period.

#### State Trading Corporation of India (Private) Ltd.

229. { Shri Morarka:  
Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) the details of the stockist commission to the tune of Rs. 10,56,000 and odd paid by the State Trading Corporation of India (Private) Limited on cement;

(b) how these stockists have been selected; and

(c) the actual functions they perform and how they differ from those of the selling agents?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) It will not be in business interest

of the Corporation to disclose the information.

(b) Before the distribution of cement was entrusted to the State Trading Corporation the producers and selling agents of cement had appointed their own stockists for retail distribution. They were allowed to continue to function as such after the distribution of cement was taken over by the Corporation.

(c) The function of a stockist is to draw supplies from a selling agent to whom he is attached and sell the same to the public at the retail prices fixed by the State Government concerned. The selling agents, on the other hand, are responsible for the overall distribution of the cement produced by the factory in respect of which they have been appointed selling agents by the Corporation. They acquire cement on behalf of the Corporation and sell it at prices fixed by Government of India.

#### State Trading Corporation of India (Private) Limited

230. { Shri Morarka:  
Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the selling agents in the State Trading Corporation for the imported cement;

(b) how these people were selected; and

(c) the commission paid to each of them and at what rate?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) 1. Messrs. Cement Marketing Co., of India (Private) Ltd., Bombay.

2. Messrs. West Bengal Cement Importers Distributors Association Ltd., Calcutta.

3. South India Corporation (Private) Ltd., Cochin.

4. Shivratn G. Mohatta, Jodhpur.